

HIGH COURT OF HIMACHAL PRADESH, SHIMLA

Merit List of the Candidates/Result against the Regular vacancies (Category-wise) for the Post(s) of Peon/ Orderly/ Chowkidar/ Safai Karamchari/ Chowkidar-cum-Safai Karamchari (Class-IV) on the Establishment of District Judiciary, appeared for Evaluation/Verification of only those documents which were uploaded along with application form. Evaluation/verification was conducted w.e.f. 13.03.2023 to 25.03.2023 as per Rule 8 (r), (s) & (y) of "The Himachal Pradesh District Judiciary Staff (Recruitment, Promotion, Control, Conduct, Discipline and Other Conditions of Service) Rules, 2022".

(in response to Advt. No. HHC/Admn.3 (55)/2017- dated 14.09.2022 & Subsequent Addendum dated 12.10.2022)

Sr. No.	Roll No.	Candidate's Name	Full Name Of Father/Husband	Category	Differently Abled Person (PH/Divyang)?	PH Type	After Verification/ Evaluation of documents as per Schedule- III Part 11 (1 & 2) Rules, 2022.															Marks obtained out of 15 Marks as per Schedule-III Part 11 (2) of R&P Rules, 2022.	Total Score (Sum of Column No. 11+21)
							As per Part 11 (1)				As per Part 11 (2) (i to ix)												
							Out of	Marks obtained	Percentage of Marks in 10+2 Standard	Percentage of Marks from 85 i.e., 85% of Total Marks Obtain in 10+2 as per Schedule- III Part 11 (1) of R&P Rules 2022	Belong to notified Backward Area (Mark-01)	Belong to Landless family/ (Marks-2)	Non-employment certificate? (Marks-2.5)	Differently abled person etc? (Marks-1)	NSS/NCC/Scout / Medal Winner etc (Marks-1)	BPL family having (Marks-2.5)	Widow/divorced/? (Marks - 1.5)	Single daughter/orphan? (Marks-01)	Exp. (Marks-2.5)				
8	9	10	11	12	13	14	15	16	17	18	19	20	21	22									
:: Unreserved/General :: (38 Regular Posts)																							
1	511173	MUSKAAN VERMA	BHAG CHAND	Unreserved/General	No	No	500	476	95.2	80.92	Yes 1	Yes 2	Yes 2.5	No 0	No 0	Yes 2.5	No 0	No 0	No 0	No 0	8.00	88.92	
2	516688	JYOTI DEVI	GIAN CHAND	EWS	No	No	500	469	93.8	79.73	Yes 1	Yes 2	Yes 2.5	No 0	Yes 1	Yes 2.5	No 0	No 0	No 0	No 0	9.00	88.73	
3	517002	VIKRANT GULERIA	NARINDER SINGH	Unreserved/General	No	No	500	461	92.2	78.37	Yes 1	Yes 2	Yes 2.5	No 0	Yes 1	Yes 2.5	No 0	No 0	No 0	No 0	9.00	87.37	
4	515749	SONALI	KEWAL KRISHAN	OBC	No	No	500	471	94.2	80.07	No 0	Yes 2	Yes 2.5	No 0	No 0	Yes 2.5	No 0	No 0	No 0	No 0	7.00	87.07	
5	514005	HARISH KUMAR	DALEEP SINGH	EWS	No	No	500	465	93	79.05	Yes (but, Expired uploaded) 0	Yes 2	Yes 2.5	No 0	Yes 1	Yes 2.5	No 0	No 0	No 0	No 0	8.00	87.05	
6	517977	KULDEEP KUMAR	JAI SINGH	Unreserved/General	No	No	500	459	91.8	78.03	Yes 1	Yes 2	Yes 2.5	No 0	No 0	Yes 2.5	No 0	No 0	No 0	No 0	8.00	86.03	

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							Out of	Marks obtained	Percentage of Marks in 10+2 Standard	Percentage of Marks from 85 i.e., 85% of Total Marks Obtain in 10+2 as per Schedule- III Part 11 (1) of R&P Rules 2022	Belong to notified Backward Area (Mark-01)	Belong to Landless family/ (Marks-2)	Non-employment certificate? (Marks-2.5)	Differently abled person etc? (Marks-1)	NSS/NCC/Scout / Medal Winner etc (Marks-1)	BPL family having (Marks-2.5)	Widow/divorced/? (Marks - 1.5)	Single daughter/orphan? (Marks-01)	Exp. (Marks-2.5)											
8	9	10	11	12	13	14	15	16	17	18	19	20	21	22																
7	508717	MOHAMMAD KAIF	ASHIK ALI	EWS	No	No	500	477	95.4	81.09	No	0	Yes	2	Yes	2.5	No	0	No	0	No	0	No	0	No	0	4.50	85.59		
8	508005	AMIT KUMAR	TILESHWAR	SC	No	No	500	465	93	79.05	Yes	1	Yes	2	No	0	No	0	Yes	1	Yes	2.5	No	0	No	0	No	0	6.50	85.55
9	519242	PANKAJ KUMAR	KHEM RAJ	Unreserved/General	No	No	500	464	92.8	78.88	Yes	1	Yes	2	Yes	2.5	No	0	Yes	1	No	0	No	0	No	0	No	0	6.50	85.38
10	519481	ANUJ KUMAR	SANJAY KUMAR	EWS	No	No	500	461	92.2	78.37	No	0	Yes	2	Yes	2.5	No	0	No	0	Yes	2.5	No	0	No	0	No	0	7.00	85.37
11	506350	DEEPALI	NARESH KUMAR	Unreserved/General	No	No	500	473	94.6	80.41	No	0	Yes	2	Yes	2.5	No	0	No	0	No	0	No	0	No	0	No	0	4.50	84.91
12	518374	ARYAN MEHRA	RAKESH KUMAR	OBC	No	No	500	473	94.6	80.41	No	0	Yes	2	Yes	2.5	No	0	No	0	No	0	No	0	No	0	No	0	4.50	84.91
13	503747	ABHISHEK THAKUR	KESHAV NAND	EWS	No	No	500	452	90.4	76.84	No	0	Yes	2	Yes	2.5	No	0	Yes	1	Yes	2.5	No	0	No	0	No	0	8.00	84.84
14	509392	SIMRAN	PIAR CHAND	SC	No	No	500	452	90.4	76.84	No	0	Yes	2	Yes	2.5	No	0	Yes	1	Yes	2.5	No	0	No	0	No	0	8.00	84.84
15	508595	HARSH GULERIA	PARMODH GULERIA	EWS	No	No	500	484	96.8	82.28	No	0	Yes	2	No	0	No	0	No	0	Yes	2.5	No	0	No	0	No	0	2.50	84.78

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1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22		
16	507829	MOHIT KAPOOR	SANJAY KUMAR	Unreserved/General	No	No	500	460	92	78.2	Yes 1	Yes 2	Yes 2.5	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	6.50	84.70	
17	509018	ROHIT KUMAR	JAGDISH	SC	No	No	500	451	90.2	76.67	Yes 1	Yes 2	Yes 2.5	No 0	No 0	Yes 2.5	No 0	No 0	No 0	No 0	8.00	84.67	
18	516797	PRATIBHA SINGH	PRITHVI SINGH	EWS	No	No	500	455	91	77.35	No 0	Yes 2	Yes 2.5	No 0	No 0	Yes 2.5	No 0	No 0	No 0	No 0	7.00	84.35	
19	519988	PREETI VERMA	KHEM RAJ	Unreserved/General	No	No	500	475	95	80.75	No 0	No 0	Yes (but, Non-Emp. Not uploaded) 0	No 0	Yes 1	Yes 2.5	No 0	No 0	No 0	No 0	3.50	84.25	
20	504066	SHILPA THAKUR	JAGDISH KUMAR	Unreserved/General	No	No	500	453	90.6	77.01	No 0	Yes 2	Yes 2.5	No 0	No 0	Yes 2.5	No 0	No 0	No 0	No 0	7.00	84.01	
21	514976	SURESH KUMAR	NEEM CHAND	EWS	No	No	500	467	93.4	79.39	No 0	Yes 2	Yes 2.5	No 0	No 0	No 0	No 0	No 0	No 0	No 0	4.50	83.89	
22	505023	AMIT KUMAR	RATTAN CHAND	SC	No	No	500	467	93.4	79.39	No 0	Yes 2	Yes 2.5	No 0	No 0	No 0	No 0	No 0	No 0	No 0	4.50	83.89	
23	504373	DEEPAK THAKUR	RAMESH CHAND	Unreserved/General	No	No	500	458	91.6	77.86	No 0	No 0	Yes 2.5	No 0	Yes 1	Yes 2.5	No 0	No 0	No 0	No 0	6.00	83.86	
24	506496	ANAMIKA	RAJ KUMAR	OBC	No	No	500	460	92	78.2	No 0	Yes 2	Yes 2.5	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	5.50	83.70	

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1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22		
25	513760	VIBHA	GOPAL SINGH	Unreserved/General	No	No	500	477	95.4	81.09	No 0	No 0	No 0	No 0	No 0	No 0	Yes 2.5	No 0	No 0	No 0	2.50	83.59	
26	511372	ABHISHEK	PRASHOTTAM	SC	No	No	500	465	93	79.05	No 0	Yes 2	Yes 2.5	No 0	No 0	No 0	No 0	No 0	No 0	No 0	4.50	83.55	
27	507194	SHAGUN	TILAK RAJ	OBC	No	No	500	459	91.8	78.03	No 0	Yes 2	Yes 2.5	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	5.50	83.53	
28	517121	KEWAL	BHIM SEN	EWS	No	No	500	473	94.6	80.41	Yes 1	Yes 2	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	3.00	83.41	
29	500459	SIMRAN	DEVENDER	SC	No	No	500	448	89.6	76.16	No 0	Yes 2	Yes 2.5	No 0	No 0	Yes 2.5	No 0	No 0	No 0	No 0	7.00	83.16	
30	518423	HARDEEP SINGH	BHAJAN SINGH	SC	No	No	500	442	88.4	75.14	No 0	Yes 2	Yes 2.5	No 0	Yes 1	Yes 2.5	No 0	No 0	No 0	No 0	8.00	83.14	
31	516030	SAHIL BANSAL	NIKKU RAM	SC	No	No	500	471	94.2	80.07	No 0	Yes 2	No 0	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	3.00	83.07	
32	503789	HANSA KUMARI	DURGA DASS	Unreserved/General	No	No	500	468	93.6	79.56	No 0	No 0	Yes 2.5	No 0	Yes 1	Yes (but, Income Certificate Uploaded) 0	No 0	No 0	No 0	No 0	3.50	83.06	
33	512199	AMAN KUMAR	DARSHAN KUMAR	OBC	No	No	500	456	91.2	77.52	No 0	Yes 2	Yes 2.5	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	5.50	83.02	

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8	9	10	11	12	13	14	15	16	17	18	19	20	21	22																
34	516711	CHUNA DEVI	DUNI CHAND	EWS	No	No	500	456	91.2	77.52	No	0	Yes	2	Yes	2.5	No	0	Yes	1	No	0	No	0	No	0	No	0	5.50	83.02
35	516186	RESHAV	BHUPAL KHACHI	EWS	No	No	500	447	89.4	75.99	No	0	Yes	2	Yes	2.5	No	0	No	0	Yes	2.5	No	0	No	0	No	0	7.00	82.99
36	513123	BHAJAN SINGH	CHAINO	EWS	No	No	500	441	88.2	74.97	Yes	1	Yes	2	Yes	2.5	No	0	No	0	Yes	2.5	No	0	No	0	No	0	8.00	82.97
37	509321	POONAM	DHANI RAM	SC	No	No	500	476	95.2	80.92	No	0	Yes	2	No	0	No	0	No	0	No	0	No	0	No	0	No	0	2.00	82.92
38	520007	KARAN SANKHYAN	VIPAN KUMAR	EWS	No	No	500	455	91	77.35	No	0	Yes	2	Yes	2.5	No	0	Yes	1	No	0	No	0	No	0	No	0	5.50	82.85

:: Scheduled Caste :: (10 Regular Posts)

1	500254	JATIN KUMAR	CHAND PAL	SC	No	No	500	474	94.8	80.58	No	0	Yes	2	No	0	No	0	No	0	No	0	No	0	No	0	No	0	2.00	82.58
2	517522	MITUL KUMAR	UPENDER KUMAR	SC	No	No	500	452	90.4	76.84	No	0	Yes	2	Yes	2.5	No	0	Yes	1	No	0	No	0	No	0	No	0	5.50	82.34
3	505682	PANKAJ	ATMA RAM	SC	No	No	500	446	89.2	75.82	Yes	1	Yes	2	Yes	2.5	No	0	Yes	1	No	0	No	0	No	0	No	0	6.50	82.32

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1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22		
4	507403	NEHA	RAMSWROOP	SC	No	No	500	443	88.6	75.31	No 0	Yes 2	Yes 2.5	No 0	No 0	Yes 2.5	No 0	No 0	No 0	No 0	7.00	82.31	
5	506355	RISHAV	VIJAY KUMAR	SC	No	No	500	457	91.4	77.69	No 0	Yes 2	Yes 2.5	No 0	No 0	No 0	No 0	No 0	No 0	No 0	4.50	82.19	
6	507975	TEK CHAND	PURAN CHAND	SC	No	No	500	455	91	77.35	No 0	Yes 2	Yes 2.5	No 0	No 0	No 0	No 0	No 0	No 0	No 0	4.50	81.85	
7	515753	DEESHU	HARDEV	SC	No	No	500	440	88	74.8	No 0	Yes 2	Yes 2.5	No 0	No 0	Yes 2.5	No 0	No 0	No 0	No 0	7.00	81.80	
8	510167	RAVI KUMAR	DESH RAJ	SC	No	No	500	428	85.6	72.76	Yes 1	Yes 2	Yes 2.5	No 0	Yes 1	Yes 2.5	No 0	No 0	No 0	No 0	9.00	81.76	
9	502624	ABHISHEK KUMAR	JEEVAN SINGH	SC	No	No	500	431	86.2	73.27	No 0	Yes 2	Yes 2.5	No 0	Yes 1	Yes 2.5	No 0	No 0	No 0	No 0	8.00	81.27	
10	502999	VIVEK KUMAR	RAMESH CHAND	SC	No	No	500	463	92.6	78.71	No 0	No 0	Yes 2.5	No 0	No 0	No 0	No 0	No 0	No 0	No 0	2.50	81.21	
:: Scheduled Tribe :: (3 Regular Posts)																							
1	514922	ANGREJ SINGH	KRISHAN	ST	No	No	500	427	85.4	72.59	Yes 1	No 0	Yes 2.5	No 0	No 0	Yes 2.5	No 0	No 0	No 0	No 0	6.00	78.59	

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8	9	10	11	12	13	14	15	16	17	18	19	20	21	22									
2	510535	ROHIT KUMAR	MADAN	ST	No	No	500	420	84	71.4	Yes (but, Expired uploaded) 0	Yes 2	Yes 2.5	No 0	No 0	Yes 2.5	No 0	No 0	No 0	No 0	7.00	78.40	
3	518729	MAMTAJ BEGUM	HABIB MOHD	ST	No	No	500	461	92.2	78.37	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	0.00	78.37	
:: Other Backward Classes (OBC) :: (13 Regular Posts)																							
1	512522	ROHIT	GUMAN SINGH	OBC	No	No	500	468	93.6	79.56	No 0	No 0	No 0	No 0	No 0	Yes 2.5	No 0	No 0	No 0	No 0	2.50	82.06	
2	508825	CHETAN KAUNDAL	PAWAN KUMAR	OBC	No	No	500	482	96.4	81.94	No 0	No 0	No 0	No 0	No 0	Yes (but, Income Certificate Uploded) 0	No 0	No 0	No 0	No 0	0.00	81.94	
3	511735	PRASHANT CHAUDHARY	SURENDER KUMAR	OBC	No	No	500	474	94.8	80.58	No 0	No 0	No 0	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	1.00	81.58	
4	503377	HARSH CHOUDHARY	VIRENDER KUMAR	OBC	No	No	500	437	87.4	74.29	No 0	Yes 2	Yes 2.5	No 0	No 0	Yes 2.5	No 0	No 0	No 0	No 0	7.00	81.29	
5	506304	KULDEEP KUMAR	KUNDAN LAL	OBC	No	No	500	445	89	75.65	Yes 1	Yes 2	Yes 2.5	No 0	No 0	No 0	No 0	No 0	No 0	No 0	5.50	81.15	
6	516225	SANCHIT	VIPIN KUMAR	OBC	No	No	500	477	95.4	81.09	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	No 0	0.00	81.09	

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1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22									
7	513799	ANKIT CHOUDHARY	PARAMJEET SINGH	OBC	No	No	500	447	89.4	75.99	No	0	Yes	2	Yes	2.5	No	0	No	0	Yes (but, Income Certificate Uploaded)	0	No	0	No	0	No	0	4.50	80.49
8	511583	SHIKHA VERMA	RAJESH KUMAR VERMA	OBC	No	No	500	459	91.8	78.03	No	0	Yes	2	No	0	No	0	No	0	No	0	No	0	No	0	No	0	2.00	80.03
9	514665	PARMJEET KAUR	PHUMAN SINGH	OBC	No	No	500	470	94	79.9	No	0	No	0	No	0	No	0	No	0	No	0	No	0	No	0	No	0	0.00	79.90
10	512730	RENU BALA	KAPIL DEV	OBC	No	No	500	419	83.8	71.23	No	0	Yes	2	Yes	2.5	No	0	Yes	1	Yes	2.5	No	0	No	0	No	0	8.00	79.23
11	516804	SHIVANGI BHATT	SANJEEV	OBC	No	No	500	466	93.2	79.22	No	0	No	0	No	0	No	0	No	0	No	0	No	0	No	0	No	0	0.00	79.22
12	519351	PRIYANKA RANI	KASHMIR SINGH	OBC	No	No	500	438	87.6	74.46	No	0	Yes	2	Yes (but, Non-Emp. Not uploaded)	0	No	0	No	0	Yes	2.5	No	0	No	0	No	0	4.50	78.96
13	506837	VIKAS KUMAR KOUNDAL	SURINDER KUMAR	OBC	No	No	500	416	83.2	70.72	No	0	Yes	2	Yes	2.5	No	0	Yes	1	Yes	2.5	No	0	No	0	No	0	8.00	78.72
:: Economically Weaker Section (EWS) :: (6 Regular Posts)																														
1	515872	VISHAL KUMAR	PARVEEN KUMAR	EWS	No	No	500	455	91	77.35	Yes	1	Yes	2	Yes	2.5	No	0	No	0	No	0	No	0	No	0	No	0	5.50	82.85

Sr. No.	Roll No.	Candidate's Name	Full Name Of Father/Husband	Category	Differently Abled Person (PH/Divyang)?	PH Type	After Verification/ Evaluation of documents as per Schedule- III Part 11 (1 & 2) Rules, 2022.															Marks obtained out of 15 Marks as per Schedule-III Part 11 (2) of R&P Rules, 2022.	Total Score (Sum of Column No. 11+21)
							As per Part 11 (1)				As per Part 11 (2) (i to ix)												
							Out of	Marks obtained	Percentage of Marks in 10+2 Standard	Percentage of Marks from 85 i.e., 85% of Total Marks Obtain in 10+2 as per Schedule- III Part 11 (1) of R&P Rules 2022	Belong to notified Backward Area (Mark-01)	Belong to Landless family/ (Marks-2)	Non-employment certificate? (Marks-2.5)	Differently abled person etc? (Marks-1)	NSS/NCC/Scout / Medal Winner etc (Marks-1)	BPL family having (Marks-2.5)	Widow/divorced/? (Marks - 1.5)	Single daughter/orphan? (Marks-01)	Exp. (Marks-2.5)				
8	9	10	11	12	13	14	15	16	17	18	19	20	21	22									
2	505588	SACHIN THAKUR	PRATAP THAKUR	EWS	No	No	500	453	90.6	77.01	Yes 1	Yes 2	Yes 2.5	No 0	No 0	No 0	No 0	No 0	No 0	No 0	5.50	82.51	
3	512254	LALIT KUMAR	NAND LAL	EWS	No	No	500	452	90.4	76.84	Yes 1	Yes 2	Yes 2.5	No 0	No 0	Yes (but, Income Certificate Uploded) 0	No 0	No 0	No 0	No 0	5.50	82.34	
4	512597	HEMA SHARMA	TEJ RAM	EWS	No	No	500	466	93.2	79.22	No 0	Yes 2	No 0	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	3.00	82.22	
5	516741	AJAY	CHAMAN LAL	EWS	No	No	500	450	90	76.5	No 0	Yes 2	Yes 2.5	No 0	Yes 1	No 0	No 0	No 0	No 0	No 0	5.50	82.00	
6	517532	PRITI	MAST RAM	EWS	No	No	500	450	90	76.5	Yes 1	Yes 2	Yes 2.5	No 0	No 0	Yes (but, Income Certificate Uploded) 0	No 0	No 0	No 0	No 0	5.50	82.00	
:: Physically Handicapped (Divyang PH) :: (2 Regular Posts)																							
1	519793	SHILPA	SUBHASH KUMAR	SC	Yes	Hearin	500	402	80.4	68.34	No 0	Yes 2	Yes 2.5	Yes 1	Yes 1	Yes 2.5	No 0	No 0	No 0	No 0	9.00	77.34	
2	514938	CHASREET ALI	ABDUL GAFFUR	OBC	Yes	Hearin	500	393	78.6	66.81	No 0	Yes 2	Yes 2.5	Yes 1	No 0	No 0	No 0	No 0	No 0	No 0	5.50	72.31	

-Sd-
District & Sessions Judge (L/TR),
High Court of HP Shimla-1